

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 253 of 2013 & IA-338 of 2013 and**  
**Appeal No. 312 of 2013 & IA-405 of 2013**

**Dated : 29<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Appeal No. 253 of 2013 & IA-338 of 2013**

**Gujarat Biomass Energy Developers Association ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy  
Ms. R. Mekhala

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan for GUVNL

Ms. Swapna Seshadri for TPL

**Appeal No. 312 of 2013 & IA-405 of 2013**

**Gujarat Energy Transmission Corporation Ltd. & Ors. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. G. Umapathy  
Ms. R. Mekhala for R-6

Ms. Swapna Seshadri for TPL

**ORDER**

We have heard the learned counsel for the Appellants.

Post the matter for further hearing on **6<sup>th</sup> May, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**